


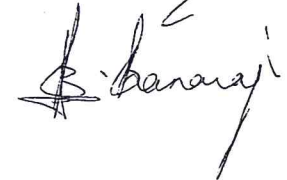
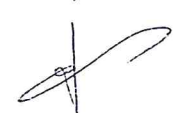
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 24/4/18

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/120/2016
NAME OF THE PETITIONER(S) : S.K. Ganesan & 6 others
NAME OF THE RESPONDENT(S) : M/s Eswar Rubber Products Private Limited & 8 others
UNDER SECTION : 397, 398 & 402

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<u>REPRESENTATION BY WHOM</u>			

1)	S. Manjula Devi, Adv For ESR & Co	For Petitioner	
2)	B. Dhananjay -	c/c -	
3)	Sandeep Kumar Per Ciba Vishay	Per Request	

ORDER

Counsels representing both the parties are present. Respondent counsel prayed for time stating that they are intending to file SLP against the order of the NCLAT in relation to Sec.8 application under Arbitration and Conciliation Act. At request, time is enlarged. Put up on 24.05.2018.

-sd-
(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

-sd-
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

/pb/